

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2220
TO BE ANSWERED ON 31ST JULY, 2018

FAIR AND REMUNERATIVE PRICE OF SUGARCANE

2220. SHRIMATI HEMA MALINI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether recently a meaningful discussion was held between the Prime Minister and sugarcane producers from major sugarcane producing States like Uttar Pradesh, Maharashtra, Karnataka, Uttarakhand and Punjab on many issues including increase in the Fair and Remunerative Price; and
- (b) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Yes, Madam. On 29-06-2018, Hon'ble Prime Minister of India met and interacted with a group of over 140 sugarcane farmers from Uttar Pradesh, Maharashtra, Karnataka, Uttarakhand and Punjab. The Prime Minister announced that the Fair and Remunerative Price (FRP) for sugarcane for the sugar season 2018-19 will be announced and the FRP will also be higher than the FRP for season 2017-18. The Prime Minister also apprised the farmers about the various decisions taken to liquidate the arrears of sugarcane farmers.

The government has recently announced FRP for 2018-19 sugar season at Rs 275/ qtl at 10% recovery, which is 2.45% higher than the FRP for current sugar season 2017-18. Also, as a result of various measures taken by Government recently, the cane price arrears on SAP basis for the country, which were peaked at Rs. 23,232 cr in the last week of May, 2018, have come down to Rs. 16,600 cr; on FRP basis it has come down to Rs 8153 Cr from peak value of Rs 14538 cr.
